

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 07.08.2018

ORDER NO. 167 of 2018
(REVISED)

Hon'ble HOD is pleased to modify the sitting notified vide order no. **112/2018 for CESTAT Chandigarh** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ashok Jindal, Member (Judicial) and Hon'ble Shri Anil G. Shakkarwar, Member (Technical)	From 27/08/2018 to 31/08/2018	Division Bench matters covered under the Central Excise notification no. 56/2002-C.E dated 14.11.2002 and other Division Bench matters.
Hon'ble Shri Ashok Jindal, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member (Technical)	From 04/09/2018 to 07/09/2018	Division Bench matters covered under the Central Excise notification no. 56/2002-C.E dated 14.11.2002 and other Division Bench matters.
Hon'ble Shri Devender Singh, Member (Technical)	From 27/08/2018 to 07/09/2018	Single Member Bench matters, as notified.

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order



(Bineesh Kumar K.S)
Deputy Registrar

Copy to:

SPS to Hon'ble HOD/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar